

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)  
LOK SABHA  
UNSTARRED QUESTION NO. 784  
TO BE ANSWERED ON 20.07.2017**

**Performance in Sports**

**†784. SHRIMATI NEELAM SONKER:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government has assessed the reasons for not achieving desired progress in various sports being run under various sports federations in the country and if so, the details thereof;**

**(b) whether the Government has received complaints about harassment of women players and coaches under various sports federations in the country during the last three years and the current year; and**

**(c) if so, the details thereof along with the action taken by the Government thereon during the said period, State/UTwise?**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR  
YOUTH AFFAIRS & SPORTS  
(SHRI VIJAY GOEL)**

**(a) Madam, the performance of Indian athletes in international events has significantly improved, which has not resulted in medals though. For the Olympics 2016, 119 athletes qualified for participation, for the first time. However, there is need for improvement and after Olympics 2016, in some major international events, India has done well. Some of the reasons are lack of professionalism and factionalism/infight in the sports bodies and long term strategies by National Sports Federations.**

**(b) & (c): Madam, no such case has been brought to the notice of the Government. However, the Government has constituted a Committee under the Chairmanship of a woman Officer of the Additional Secretary level to look into the grievances if received from any woman player/coach.**

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